

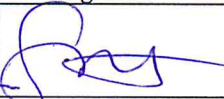
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
SINGLE BENCH

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 257/252//HDB/2018
NAME OF THE COMPANY	Siraj Interiors Private Limited
NAME OF THE PETITIONER(S)	Siraj Interiors Private Limited
NAME OF THE RESPONDENT(S)	Registrar Companies of Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Naresh Kumar Sangam	Advocate	900666072 Sangamnaresh@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.Naresh Kumar Sangam Ld. Counsel for the Petitioner, submitted that RoC report is awaited.

Post the Case on 16th March 2018.



Member (T)



Member (J)